

SL.No.6

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/788/2023 in CP (IB)No.620/9/HDB/2018
NAME OF THE COMPANY	Smartec Build Systems Pvt Ltd
NAME OF THE PETITIONER(S)	Vivek Bansal
NAME OF THE RESPONDENT(S)	Smartec Build Systems Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Petitioner shall take notice to the respondent through court. Post on 22.06.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)